

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(a)

OA-3109/91

Tuesday, the 19th day of November, 1996.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.F. BISWAS, MEMBER (A)

Dr. Shashi Kant Hasija,
S/o Sh. O.P. Hasija,
R/o 227-A, DDA Colony,
Chaukhandi,
New Delhi-110 018.

...Applicant

(None for applicant)

Versus

1. Union Public Service Commission,
Dholpur House,
New Delhi
through Secretary,
Union Public Service Commission.

2. Union of India
through Secretary,
Ministry of Health
and Family Welfare,
Nirman Bhawan,
New Delhi.

...Respondents

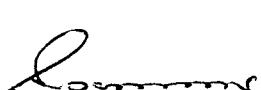
(None for respondents)

The application having been heard on 19.11.1996
the Tribunal on the same day delivered the following:

ORDER
Chettur Sankaran Nair (J), Chairman

Neither applicant nor his counsel, for that
matter not even respondents' counsel is present.
There is no representation either. Application is
dismissed.

Dated the 19th day of November, 1996.


(S.P. BISWAS)

Member(A)


(CHETTUR SANKARAN NAIR, J.)
Chairman

'Sanju'